

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FIFTH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-fifth Report.

2. The Committee met on the 3rd August, 1970, for—

I. Allocation of time to the Resolutions set down in the List of Business for Friday the 7th August, 1970.

II. Classification and allocation of time for discussion of Bills (*vide Appendix*).

Allotment of time to Resolutions

3. The Members whose Resolutions had been included in the List of Business for the 7th August, 1970, had been invited to present their views on their Resolutions before the Committee. Sarvashri Surendranath Dwivedy and Bibhuti Mishra attended the sitting.

4. The Committee recommended the allocation of time as follows:—

- | | |
|--|----------|
| (1) Resolution regarding Law and order situation in West Bengal. | 2½ hours |
| (2) Resolution regarding Measures to solve land problems. | 2 hours |
| (3) Resolution regarding Withdrawal of CRP from all States. | 2 hours |

Classification and allocation of time to Bills

5. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri Panna Lal Barupal, Kanwar Lal Gupta and Mrityunjay Prasad attended the sitting.

6. After considering all aspects of the Bills, the Committee placed all the Bills in Category 'B' and recommended allocation of time for each of these Bills as shown in column 5 of the Appendix.

Recommendations

7. The Committee recommended that—

- (i) the allocation of time to resolutions, as shown in paragraph 4 above, be agreed to by the House; and
- (ii) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI;

August 3, 1970

Sravana 12, 1892 (Saka)

G. G. SWELL,

Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1.	The Civil Proceedings Legal Assistance Bill, 1970 by Shri Madhu Limaye	55 of 1970	B	1 hour
2.	The Representation of the People (Amendment) Bill, 1970 (Substitution of section 11) by Shri Madhu Limaye.	60 of 1970	B	1 hour
3.	The Constitution (Amendment) Bill, 1970 (Insertion of new article 137A) by Shri Om Prakash Tyagi.	58 of 1970	B	1 hour
4.	The Bihar Legislative Council (Abolition) Bill, 1970 by Shri Bhogendra Jha.	75 of 1970	B	2 hours
5.	The Code of Civil Procedure (Amendment) Bill, 1970 (Amendment of First Schedule) by Shri Om Prakash Tyagi.	56 of 1970	B	1 hour
6.	The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1970 (Insertion of new section 2A) by Shri Paras Lal Barupal.	67 of 1970	B	2 hours
7.	The Judges (Inquiry) Amendment Bill, 1970 (Amendment of sections 3, 4 and 6) by Shri Tenneti Viswanatham.	59 of 1970	B	1 hour
8.	The Constitution (Amendment) Bill, 1970 (Omission of article 314) by Shri Madhu Limaye.	61 of 1970	B	1 hour
9.	The Uttar Pradesh Legislative Council (Abolition) Bill, 1970 by Shri George Fernandes.	78 of 1970	B	2 hours
10.	The Payment of Bonus (Amendment) Bill, 1970 (Amendment of sections 10, 12, etc.) by Shri George Fernandes.	65 of 1970	B	1 hour
11.	The Constitution (Amendment) Bill, 1970 (Insertion of new article 24A) by Shri Kanwar Lal Gupta.	63 of 1970	B	1 hour
12.	The Constitution (Amendment) Bill, 1970 (Amendment of First Schedule) by Shri Kanwar Lal Gupta.	64 of 1970	B	2 hours
13.	The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 1970 (Amendment of sections 3, 5 etc.) by Shri Shri Chand Goyal.	66 of 1970	B	1 hour
14.	The Constitution (Amendment) Bill, 1970 (Amendment of article 16) by Shri Shri Chand Goyal.	69 of 1970	B	1 hour

1	2	3	4	5
15.	The Ceiling on Profits Bill, 1970 by Shri Kanwar Lal Gupta.	71 of 1970	B	2 hours
16.	The Constitution (Amendment) Bill, 1970 (<i>Amendment of article 366</i>) by Shri Mrityunjay Prasad.	57 of 1970	B	1 hour
17.	The Constitution (Amendment) Bill, 1970 (<i>Amendment of Seventh Schedule</i>) by Shri Mrityunjay Prasad.	62 of 1970	B	2½ hours